

MOST IMMEDIATE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

To,

The Officers of Delhi Higher Judicial Service (Central)
Tis Hazari Courts, Delhi

No. 41909-42049
/SV/DHJS/Gaz/2023

Dated 27 MAY 2023

Sub:- Special Casual Leave to the Officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2023.

Sir/Madam,

In compliance to letter No.4540-4552/DHC/Gaz/G-4/DHJS/SumVac/2023 Dated 26.05.2023 (copy enclosed) on the above noted subject received from the Hon'ble High Court of Delhi, New Delhi, you are requested to intimate the period of special casual leave of 21 days during the period with effect of 01.06.2023 to 30.06.2023.

You are hereby further requested to intimate the dates during which you are willing to perform duty during the period from 01.06.2023 to 30.06.2023 to work on civil/criminal sides **to this office positively by today i.e. 27.05.2023 before 3.00 p.m.** for onward transmissions to Hon'ble High Court of Delhi, New Delhi.

Yours' faithfully

Encl- As above


(KAVERI BAWEJA)


District Judge (Commercial Court)
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (Hqs), Delhi

No. 42050-42110
/SV/DHJS/Gaz/23

Dated 27 MAY 2023

Copy forwarded to :

1. AO/AO(J)/Branch In-charges, all branches (Central) Tis Hazari Courts, Delhi.
2. The PS/ Reader to Ld. Principal District & Sessions Judge (Hqs)
3. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.
4. The RBI Branch (Central) for uploading the same on LAYERS.


District Judge (Commercial Court)
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (Hqs), Delhi

4540-4552 IN THE HIGH COURT OF DELHI AT NEW DELHI

No. _____/DHC/Gaz/G-4/DHJS/SumVac2023

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge, (East) Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge, (North-West), Rohini Courts Complex, Delhi.
4. The Principal District & Sessions Judge, cum Special Judge (PC Act) (CBI), Rousee Avenue Courts Complex, New Delhi.
5. The Principal District & Sessions Judge, (South), Saket Courts Complex, New Delhi.
6. The Principal District & Sessions Judge, (South-West), Dwarka Courts Complex, New Delhi.
7. The Principal District & Sessions Judge, (West), Tis Hazari Courts Complex, Delhi.
8. The Principal District & Sessions Judge, (Shahdara), Karkardooma Courts Complex, Delhi.
9. The Principal District & Sessions Judge, (North), Rohini Courts Complex, Delhi.
10. The Principal District & Sessions Judge, (South-East), Saket Courts Complex, New Delhi.
11. The Principal District & Sessions Judge, (North-East) Karkardooma Courts Complex, Delhi
12. The Principal District & Sessions Judge, New Delhi District, Patiala House Court Complex, New Delhi
13. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi

New Delhi, dated, the 26th, May, 2023

Sub: Special Casual Leave to the officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2023.

Sir/Madam,

I am directed to say that Hon'ble the Chief Justice and Judges of this Court have been pleased to resolve that the officers of Delhi Higher Judicial Service may avail Special Casual Leave of 21 days during the period with effect from 01.06.2023 to 30.06.2023 (both days inclusive). The officers of Delhi Higher Judicial Service may individually exercise their option to specify their period(s) of special casual leave, subject to the supervision and orders of the concerned Principal District & Sessions Judge, who will ensure that sufficient number of officer(s) of Delhi Higher Judicial Service, in his District/Sessions Division, remain on duty every day (except Sundays, Second Saturday and holiday on account of Id-ul-Zuha (Bakrid)) to work in both civil and criminal jurisdictions.

Yours faithfully


(Vinay Sharma)
Assistant Registrar (Gaz. IB)
for Registrar General

Encls. No. _____/DHC/Gaz/G-4/DHJS/SumVac2023

Dated: May, 20

-Copy forwarded for information and necessary action to the Director (Adminis
Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.